

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB). No. 318/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	Arun Kumar Jain-Vs-Maa Tara Industrial Complex Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RITE S GOEL , ADV

OC (Operational Creditor)

Rites Goel

Ankita A. Xalxo, Adv.

8/2/18

Ankita Xalxo

IRP -

10

Singh
8/2

ORDER

Ld. Counsel on behalf of IRP as well as Ld. Counsel on behalf of the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel on behalf of IRP has filed Form 2, which may be taken on record.

List it on 14/03/2018 for filing progress report.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)